

IN THE HIGH COURT OF KERALA AT ERNAKULAM

Wednesday, the 21st October, 2015/29th Aswina, 1937 at 10.15 AM

Before :

THE HON'BLE MR. JUSTICE A.K.JAYASANKARAN NAMBIAR

COURT - 4B (FOURTH FLOOR)

=====

ADVANCE HEARING - TAX CASES

=====

501. WP(C) 16248/2011 (E)

SRI.A.KUMAR /
GOVERNMENT PLEADER

WITH

WP(C) 19506/2011 (K)
& CM.Appl 3583/2012
& CM.Appl 1212/2013

SRI.A.KUMAR //
SHRI.MATHEW SEBASTIAN, CGC
SRI.JOHN VARGHESE, SC, CEN.BOARD OF EXCIS
GOVERNMENT PLEADER -SERVED ON (NO MEMO)
SRI.N.NAGARESH, ASSISTANT SOLICITOR

GENERAL

-SERVED ON(NO

SRI.P.PARAMESWARAN NAIR, ASG OF INDIA
MEMO)
GOVERNMENT PLEADER -SERVED ON(NO MEMO)

WITH

WP(C) 19504/2011 (K)
& CM.Appl 4911/2012

SRI.A.KUMAR //
SHRI.MATHEW SEBASTIAN, CGC
GOVERNMENT PLEADER
SRI.N.NAGARESH, ASSISTANT SOLICITOR

GENERAL

-SERVED ON(NO

SRI.P.PARAMESWARAN NAIR, ASG OF INDIA
MEMO)

WITH

WP(C) 23023/2011 (C)
& CM.Appl 2914/2015

SRI.A.KUMAR //
SHRI K.K.UNNI, CGC
GOVERNMENT PLEADER
SRI.N.NAGARESH
SRI.P.PARAMESWARAN NAIR, ASG OF INDIA

-SERVED ON(NO

MEMO)

WITH

WP(C) 31972/2011 (V)

SRI.A.KUMAR //
SRI.P.PARAMESWARAN NAIR, ASG OF INDIA
SRI.N.NAGARESH, ASSISTANT SOLICITOR

GENERAL

-SERVED ON(NO

SRI.P.PARAMESWARAN NAIR, ASG OF INDIA
MEMO)
GOVERNMENT PLEADER -SERVED ON(NO MEMO)

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WITH
WP(C) 12095/2012 (J)
& IA 12289/2012

SRI.C.K.KARUNAKARAN
SMT.T.P.LEKSHMI VARMA
SRI.ANOOP JOSE (PALAMATTAM) /
GOVERNMENT PLEADER

WITH
WP(C) 8508/2012 (K)

SRI.S.ANIL KUMAR (TRIVANDRUM)
SRI.K.S.HARIHARAN NAIR /
GOVERNMENT PLEADER -SERVED ON (NO MEMO)
GOVERNMENT PLEADER -SERVED ON (NO MEMO)

WITH
WP(C) 12163/2015 (U)
-SERVED ON (NO

SRI.K.N.SREEKUMARAN
SRI.P.D.UNNIKANNAN NAIR /
GOVERNMENT PLEADER -SERVED ON (NO MEMO)
SRI.S.RADHAKRISHNAN, SC, LAKSHADWEEP ADMN
MEMO)

WITH
WP(C) 1331/2014 (N)

SRI.TOMSON T.EMMANUEL
SRI.JENSON FRANCIS PAYANKAN /
SRI.S.RADHAKRISHNAN, SC, LAKSHADWEEP ADMN
GOVERNMENT PLEADER -SERVED ON (NO MEMO)

WITH
WP(C) 6286/2013 (I)
& CM.Appl 1104/2014

SRI.VIJAYAN. K.U.
SRI.K.N.SREEKUMARAN /
SRI.S.RADHAKRISHNAN, SC, LAKSHADWEEP ADMN
GOVERNMENT PLEADER

WITH
WP(C) 12042/2011 (E)
& CM.Appl 2290/2013

SRI.P.RAGHUNATH
SRI.PREMJIT NAGENDRAN /
GOVERNMENT PLEADER

WITH
WP(C) 8878/2011 (H)

SRI.P.RAGHUNATH
SRI.PREMJIT NAGENDRAN /
GOVERNMENT PLEADER

WITH
WP(C) 8813/2011 (B)

SRI.P.RAGHUNATH
SRI.PREMJIT NAGENDRAN /
GOVERNMENT PLEADER -SERVED ON (NO MEMO)

WITH
WP(C) 6900/2012 (J)
& CM.Appl 4438/2013

SRI.BECHU KURIAN THOMAS
SRI.PAUL JACOB (P)
SMT.NISHA JOHN
SRI.ENOCH DAVID SIMON JOEL
SMT.TINA ALEX THOMAS
SRI.S.SREEDEV /
GOVERNMENT PLEADER

WITH
WP(C) 4028/2011 (C)
& CM.Appl 2664/2011

SRI.BECHU KURIAN THOMAS //
GOVERNMENT PLEADER

WITH
WP(C) 4027/2011 (C)

SRI.BECHU KURIAN THOMAS
SRI.ENOCH DAVID SIMON JOEL /
GOVERNMENT PLEADER

WITH
WP(C) 3838/2011 (D)
& CM.Appl 907/2012

SRI.K.C.CHARLES
SRI.M.POLY MATHAI
SRI.P.CHELLAPPAN
SRI.VIMAL K.CHARLES
SMT.A.T.RENJU
SRI.E.N.HARI /
GOVERNMENT PLEADER

WITH
WP(C) 3762/2011 (U)
& IA 3989/2012
& CM.Appl 4686/2011

SRI.BECHU KURIAN THOMAS
PRI.PAUL JACOB (P)
SRI.ROSHEN.D.ALEXANDER
SRI.ENOCH DAVID SIMON JOEL /
GOVERNMENT PLEADER

WITH
WP(C) 28100/2009 (F)
& CM.Appl 1366/2011

SRI.BECHU KURIAN THOMAS //
GOVERNMENT PLEADER

WITH
WP(C) 26474/2007 (B)

SRI.VIJAYAN. K.U.
SRI.K.N.SREEKUMARAN /
GOVERNMENT PLEADER

WITH
WP(C) 23062/2007 (U)

SRI.VIJAYAN. K.U.
SRI.K.N.SREEKUMARAN /
GOVERNMENT PLEADER

WITH
WP(C) 21219/2007 (A)
& IA 11512/2007
& IA 12462/2010
& IA 10158/2013
& CM.Appl 594/2015

SRI.VIJAYAN. K.U.
SRI.K.N.SREEKUMARAN /
GOVERNMENT PLEADER

WITH
WP(C) 18768/2007 (H)
& IA 992/2015
& IA 3789/2009
& IA 3790/2009
& IA 3791/2009
& IA 4744/2014
& CM.Appl 5599/2008

SRI.VIJAYAN. K.U.
SRI.K.N.SREEKUMARAN /
GOVERNMENT PLEADER

WITH
WP(C) 19675/2007 (P)

SRI.VIJAYAN. K.U.
SRI.K.N.SREEKUMARAN /
GOVERNMENT PLEADER

WITH
WP(C) 22056/2012 (F)

SRI.P.RAGHUNATH
SRI.PREMJIT NAGENDRAN /
GOVERNMENT PLEADER -SERVED ON(NO MEMO)

WITH
WP(C) 19797/2012 (Y)

SRI.P.RAGJUNATHAN
SRI.PREMJIT NAGENDRAN
SMT.K.B.SUBHAGAMANI /
GOVERNMENT PLEADER

WITH
WP(C) 2619/2011 (B)
& CM.Appl 3995/2012

SRI.HARISANKAR V. MENON
SMT.MEERA V.MENON
SRI.MAHESH V.MENON /
GOVERNMENT PLEADER -SERVED ON (NO MEMO)
GOVERNMENT PLEADER -SERVED ON(NO MEMO)

Contd....5

<p>WITH WP(C) 975/2011 (V) & CM.Appl 3693/2012</p>	<p>SRI.HARISANKAR V. MENON SMT.MEERA V.MENON SRI.MAHESH V.MENON / GOVERNMENT PLEADER</p>
<p>WITH WP(C) 19499/2011 (J) & CM.Appl 3199/2013</p>	<p>SRI.A.KUMAR // SHRI.MATHEW SEBASTIAN, CGC GOVERNMENT PLEADER SRI.N.NAGARESH, ASSISTANT SOLICITOR GENERAL SRI.P.PARAMESWARAN NAIR,ASG OF INDIA -SERVED</p>
<p>ON (NO</p>	<p>MEMO)</p>
<p>502. WP(C) 9663/2011 (G) & IA 6411/2011 & CM.Appl 3500/2013 & IA 13482/2015</p>	<p>SRI.S.SANTHOSH KUMAR SRI.S.VINODKUMAR SMT.P.LISSY JOSE. / GOVERNMENT PLEADER</p>
<p>503. WP(C) 2283/2011 (I) & CM.Appl 3655/2012</p>	<p>SRI.P.RAGHUNATH SRI.PREMJIT NAGENDRAN / GOVERNMENT PLEADER -SERVED ON (NO MEMO) GOVERNMENT PLEADER -SERVED ON (NO MEMO)</p>
<p>504. WP(C) 17800/2007 (R) & CM.Appl 5585/2008</p>	<p>SRI.VIJAYAN. K.U. SRI.K.N.SREEKUMARAN / GOVERNMENT PLEADER</p>
<p>505. WP(C) 3483/2011 (I)</p>	<p>SRI.BECHU KURIAN THOMAS SRI.PAUL JACOB (P) SRI.ROSHEN.D.ALEXANDER SMT.NISHA JOHN SRI.ENOCH DAVID SIMON JOEL / GOVERNMENT PLEADER</p>
<p>506. WP(C) 6890/2011 (I)</p>	<p>SRI.P.RAGHUNATH SRI.PREMJIT NAGENDRAN / GOVERNMENT PLEADER</p>
<p>507. WP(C) 8022/2011 (C) & CM.Appl 672/2012</p>	<p>SRI.VIJAYAN. K.U. SRI.K.N.SREEKUMARAN / GOVERNMENT PLEADER -SERVED ON (NO MEMO) GOVERNMENT PLEADER -SERVED ON (NO MEMO) SRI.S.RADHAKRISHNAN, SC, LAKSHADWEEP ADMN</p>
<p>-SERVED ON (NO</p>	<p>MEMO)</p>

Contd....6

508. WP(C) 2164/2011 (U)
& CM.Appl 5449/2012
& IA 10308/2015
& CM.Appl 3683/2012
& IA 17100/2013
- SRI.N.SUBRAMANIAM
SRI.S.S.HUSSAIN
SRI.M.S.NARAYANAN
SRI.P.T.GIRIJAN /
SRI.S.MOHAMMED AL RAFI
SRI.S.R.AJITH
SRI.LATHEESH SEBASTIAN
GOVERNMENT PLEADER
509. WP(C) 3196/2012 (Y)
- SRI.N.J. MATHEWS /
GOVERNMENT PLEADER
- WITH
WP(C) 16258/2012 (F)
- SRI.N.J.MATHEWS //
GOVERNMENT PLEADER -SERVED ON(NO MEMO)
- WITH
WP(C) 5826/2013 (C)
& CM.Appl 3613/2015
- SRI.N.J.MATHEWS //
GOVERNMENT PLEADER
- WITH
WP(C) 24801/2012 (A)
& CM.Appl 4837/2015
- SRI.N.J.MATHEWS //
GOVERNMENT PLEADER
- WITH
WP(C) 28133/2014 (N)
& IA 5355/2015
& IA 5771/2015
- SRI.N.J.MATHEWS //
GOVERNMENT PLEADER -SERVED ON(NO MEMO)
510. WP(C) 23512/2012 (L)
- SRI.K.MOHANAKANNAN
SMT.A.R.PRAVITHA
SMT.D.S.THUSHARA /
GOVERNMENT PLEADER -SERVED ON (NO MEMO)
- WITH
WP(C) 24894/2014 (J)
- SRI.K.MOHANAKANNAN
SMT.A.R.PRAVITHA
SMT.D.S.THUSHARA /
GOVERNMENT PLEADER -SERVED ON(NO MEMO)
511. WP(C) 4076/2015 (H)
- SRI.V.V.ASOKAN (SR.)
SRI.K.I.MAYANKUTTY MATHER
SRI.R.JAIKRISHNA /
SRI.N.NAGARESH, ASSISTANT SOLICITOR GENERAL
GOVERNMENT PLEADER -SERVED ON (NO MEMO)

Contd....7

WITH
WP (C) 8444/2011 (E)
& IA 16031/2011
& IA 802/2014

SRI.V.V.ASOKAN
SRI.K.I.MAYANKUTTY MATHER
SMT.RUKHIYABI MOHD KUNHI
SRI.R.JAIKRISHNA /
GOVERNMENT PLEADER

WITH
WP (C) 12320/2011 (L)
& CM.Appl 1115/2013

SRI.K.ANAND (A.201)
SMT.LATHA KRISHNAN /
GOVERNMENT PLEADER

WITH
WP (C) 2741/2012 (p)

SRI.A.KUMAR //
GOVERNMENT PLEADER -SERVED ON (NO MEMO)

WITH
WP (C) 6674/2012 (H)
(NO

SRI.A.KUMAR //
SRI.JOSE JOSEPH, SC, FOR INCOME TAX -SERVED ON
MEMO)
GOVERNMENT PLEADER
SRI.JOSE JOSEPH, SC, FOR INCOME TAX -SERVED ON

(NO MEMO)

WITH
WP (C) 22890/2012 (I)
& CM.Appl 1697/2013

SRI.V.V.ASOKAN
SRI.K.I.MAYANKUTTY MATHER
SMT.M.RAMANYA GAYATHRI /
GOVERNMENT PLEADER

WITH
WP (C) 8835/2013 (D)

SRI.P.PARAMESWARAN NAIR
SRI.JOHN T.PAUL /
GOVERNMENT PLEADER

WITH
WP (C) 13661/2013 (G)

SRI.P.PARAMESWARAN NAIR
SRI.JOHN T.PAUL /
GOVERNMENT PLEADER

WITH
WP (C) 30884/2013 (I)

SRI.V.V.ASOKAN (SR.)
SRI.P.RAHUL /
GOVERNMENT PLEADER -SERVED ON (NO MEMO)

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<p>WITH WP (C) 11329/2014 (M)</p>	<p>SRI.K.B.GANGESH // GOVERNMENT PLEADER -SERVED ON (NO MEMO)</p>
<p>WITH WP (C) 8508/2012 (K)</p>	<p>SRI.S.ANIL KUMAR (TRIVANDRUM) SRI.K.S.HARIHARAN NAIR / GOVERNMENT PLEADER -SERVED ON (NO MEMO) GOVERNMENT PLEADER -SERVED ON (NO MEMO)</p>
<p>WITH WP (C) 6421/2011 (C)</p>	<p>SMT.K.LATHA // GOVERNMENT PLEADER</p>
<p>WITH WP (C) 11732/2013 (N)</p>	<p>SRI.A.KUMAR // SRI.P.PARAMESWARAN NAIR, ASG OF INDIA SRI.N.NAGARESH, ASSISTANT SOLICITOR GENERAL GOVERNMENT PLEADER -SERVED ON (NO MEMO)</p>
<p>512. WP (C) 5077/2009 (D) & IA 1546/2010</p>	<p>SRI.P.B.SAHASRANAMAN SRI.K.JAGADEESH SRI.T.S.HARIKUMAR / GOVERNMENT PLEADER</p>
<p>WITH WP (C) 9499/2009 (F) & IA 1489/2010 & IA 4092/2015</p>	<p>SRI.P.B.SAHASRANAMAN SRI.K.JAGADEESH SRI.T.S.HARIKUMAR / GOVERNMENT PLEADER</p>
<p>WITH WP (C) 10506/2010 (K) & CM.App1 3963/2010 & CM.App1 5484/2010</p>	<p>SRI.P.B.SAHASRANAMAN SRI.K.JAGADEESH SRI.T.S.HARIKUMAR / GOVERNMENT PLEADER</p>
<p>WITH WP (C) 24947/2010 (P) & IA 13302/2010</p>	<p>SRI.P.B.SAHASRANAMAN SRI.K.JAGADEESH SRI.T.S.HARIKUMAR / GOVERNMENT PLEADER</p>

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WITH
WP (C) 11129/2012 (M)

SRI.K.SRIKUMAR
SRI.K.J.CHERRI BABU
SRI.K.MANOJ CHANDRAN

SRI.P.R.AJITHKUMAR /
GOVERNMENT PLEADER

WITH
WP(C) 12972/2012 (V)

SRI.K.SRIKUMAR
SRI.K.J.CHERRI BABU
SRI.K.MANOJ CHANDRAN
SRI.P.R.AJITHKUMAR /
GOVERNMENT PLEADER

WITH
WP(C) 19976/2012 (V)
& CM.Appl 2862/2013

SRI.K.SRIKUMAR (SR.)
SRI.K.MANOJ CHANDRAN
SRI.P.R.AJITHKUMAR /
GOVERNMENT PLEADER

WITH
WP(C) 22835/2012 (D)

SRI.K.SRIKUMAR (SR.) //
GOVERNMENT PLEADER -SERVED ON(NO MEMO)

WITH
WP(C) 22997/2012 (Y)
& IA 16252/2012

SRI.P.RAGHUNATH
SRI.PREMJIT NAGENDRAN /
GOVERNMENT PLEADER

WITH
WP(C) 23541/2012 (P)
& IA 11891/2015

SRI.K.SRIKUMAR (SR.)
SRI.K.MANOJ CHANDRAN
SRI.P.R.AJITHKUMAR /
GOVERNMENT PLEADER

WITH
WP(C) 23566/2012 (U)
& IA 11896/2015
& CM.Appl 905/2015

SRI.K.SRIKUMAR (SR.)
SRI.K.MANOJ CHANDRAN
SRI.P.R.AJITHKUMAR /
GOVERNMENT PLEADER

WITH
WP(C) 24863/2012 (G)
& CM.Appl 1735/2013

SRI.K.SRIKUMAR (SR.)
SRI.K.MANOJ CHANDRAN
SRI.P.R.AJITHKUMAR /
GOVERNMENT PLEADER

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WITH
WP(C) 24872/2012 (H)
& CM.Appl 1203/2014

SRI.K.SRIKUMAR (SR.)
SRI.K.MANOJ CHANDRAN
SRI.P.R.AJITHKUMAR /

GOVERNMENT PLEADER

WITH
WP(C) 7985/2014 (W)

SRI.K.SRIKUMAR (SR.)
SRI.K.J.CHERRI BABU
SRI.K.MANOJ CHANDRAN
SRI.P.R.AJITHKUMAR /
GOVERNMENT PLEADER

WITH
WP(C) 27088/2014 (I)

SRI. K. SRIKUMAR (SR)
SRI.P.R.AJITHKUMAR /
GOVERNMENT PLEADER

X=====X=====X=====X

BEFORE THE LOK ADALAT
ORGANIZED BY THE HIGH COURT LEGAL SERVICES COMMITTEE
AT ERNAKULAM

Wednesday, the 21st October, 2015/29th Aswina, 1937 at 11.00 AM

BEFORE :

SRI.P.SANKARAN UNNI (RETD.DISTRICT JUDGE)
AND
SMT.VANAJA MADHAVAN (ADVOCATE MEMBER)
AND
SMT.SAIRA RAVIKUMAR (MEMBER)

VENUE:- ADALAT HALL (6TH FLOOR - A BLOCK)

1. WP(C) 405/2014 (A) SRI.AJITH MURALI /
SRI.JAICE JACOB,SC,KERALA STATE
ELECTRICITY BOARD
GOVERNMENT PLEADER
2. WP(C) 34483/2014 (I) SRI.T.R.RAJAN /
GOVERNMENT PLEADER
SRI.SHAJIN S.HAMEED
3. WP(C) 26009/2011 (A) SRI.G.SREEKUMAR (CHELUR)
& IA 12325/2014 SRI.K.RAVI (PARIYARATH) /
& IA 2152/2012 SRI.K.P.VIJAYAN
& CM.Appl 3413/2012 SRI.V.M.SYAM KUMAR
SMT.KRIPA ELIZABETH MATHEWS
GOVERNMENT PLEADER -SERVED ON
SRI.K.P.VIJAYAN,SC,TRICHUR MPTY.
-SERVED ON (NO MEMO)
4. WP(C) 27288/2012 (I) SRI.S.SANTHOSH KUMAR
SMT.P.LISSY JOSE. /
SRI.M.K.CHANDRA MOHANDAS
GOVERNMENT PLEADER -SERVED ON
5. Cr1.Rev.Pet 1633/2005 SRI.V.G.ARUN /
& Cr1.M.Appl 10902/2005
& Cr1.M.Appl 10728/2005

6. Crl.Rev.Pet 1061/2005
& Crl.M.Appl 5310/2005
& Crl.M.Appl 5308/2005

SMT.K.V.RESHMI /

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7. Crl.Rev.Pet 138/2007
& Crl.M.Appl 475/2007

SRI.K.R.VINOD /
SRI.THOMAS CHAZHUKKARAN

8. Crl.Rev.Pet 1495/2009
& Crl.M.Appl 4536/2009

SRI.VINOD KUMAR.C /

9. Crl.Rev.Pet 1075/2012
& Crl.M.Appl 3735/2012
& Crl.M.Appl 3734/2012

SRI.K.M.JAMALUDHEEN
SMT.LATHA PRABHAKARAN /
PUBLIC PROSECUTOR -SERVED ON

10. Crl.Rev.Pet 1594/2012
& Crl.M.Appl 5441/2012
& Crl.M.Appl 5440/2012

SRI.MAHESH V RAMAKRISHNAN /
PUBLIC PROSECUTOR -SERVED ON

11. Crl.Rev.Pet 633/2012
& Crl.M.Appl 2143/2012
& Crl.M.Appl 2142/2012

SRI.K.R.SUNIL /
PUBLIC PROSECUTOR -SERVED ON

12. Crl.Rev.Pet 397/2012
& Crl.M.Appl 1334/2012
& Crl.M.Appl 1333/2012

SRI.R.SUDHEESHKUMAR /
PUBLIC PROSECUTOR -SERVED ON

13. Crl.Rev.Pet 246/2014
& Crl.M.Appl 815/2014
& CM.Appl 809/2014

SRI.P.P.GENSON /
SRI.SHERRY J. THOMAS
PUBLIC PROSECUTOR -SERVED ON

X=====X=====X=====X